

DIVISION BENCH  
COURT - II

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/18(KB)2022  
RST.A (IBC)/6(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	VINAYAK WIRE PRODUCTS PRIVATE LIMITED VS SIMPLEX INFRASTRUCTURE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Vikas Baisya, Adv.

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For Operational Creditor

Mr. Ranjana Seal, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **14.08.2024**.

**Anamitra Pal  
Court Officer**